

Fourteenth Loksabha**Session : 10****Date : 03-05-2007****Participants : [Charenamai Shri Mani](#)**

Title: Need to open branches of State Bank of India at Tamenglong and Ukhrul districts in Manipur.

SHRI MANI CHARENAMEI (OUTER MANIPUR): There has been consistent demand for opening of State Bank of India Branches in Tamenglong and Ukhrul district Headquarters of Manipur. The demands were turned down on ground like non-availability of water and poor communication, security problems. Such problems are common everywhere in Manipur but all other districts have more than one SBI Branches besides having Branches of United Bank of India, Co-operative Banks and Rural Banks. Tamenglong and Ukhrul district Headquarters are the oldest districts Headquarters of the State. The districts have Central Government establishments like Assam Rifles Brigade Headquarters, FCI godown, Border Road Organization Headquarters, Navodaya Vidyalaya Schools, Kendriya Vidyalaya Schools, Telephone Exchanges besides offices of State Government departments. As far as security is concerned, the two hill districts are by and large the most peaceful districts in the state.

All Rural development programmes are facing tremendous problems due to non availability of support: from the Banks. All credit linkage programmes are lying idle. Hundreds of Self Help Groups are not been able to avail credit facilities from any bank in the said two Districts. Study loans, housing loans, car loans, individual loans to entrepreneurs etc are still a far dream for the people of these Districts.

I, therefore, urge the Hon'ble Finance Minister to take necessary actions to open SBI Branches at Tamenglong and Ukhrul District Headquarters and re-open the SBI Tamei Branch at Tamei Town of Tamenglong District at an early date in the interest of the rural people of the Districts.

MR. SPEAKER: I will allow you tomorrow. I am thankful to you. At 12.30 p.m. we have to take up the Finance Bill.

... (Interruptions)

MR. SPEAKER: Please cooperate; this is an important measure.

प्रो. रासा सिंह रावत (अजमेर) : अध्यक्ष महोदय, नियम 377 के अधीन उठाए जाने वाले मामलों को कब उठाए जाएगा?

MR. SPEAKER: They have already been laid on the Table. You were not willing to listen then.

I called you, Shri Chandrappan, but you were not present.

